

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6729/2006

(From the judgement and order dated 07/08/2006 in CRLA No. 1868/2003 of the HIGH COURT OF
MADRAS)

PADMANABAN

Petitioner(s)

VERSUS

STATE BY INSPECTOR OF POLICE, TAMIL NADU

Respondent(s)

(With appln(s) for interim bail and office report)
(FOR FINAL DISPOSAL)

WITH

SLP(Crl.) NO. 3262 of 2007

(With appln. for bail and office report)
(FOR FINAL DISPOSAL)

Date: 07/11/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. V. Kanagraj, Sr.Adv.

Mr. S. Thananjayan,Adv.

Mr. P.R. Kovilan Poongkuntran,Adv.

Mr. Nituja Prakash,Adv.

Mr. Naresh Kumar,Adv.

For Respondent(s) Mr. R. Nedumaran,Adv.

Mr. V.G. Pragasam,Adv.

UPON hearing counsel the Court made the following
ORDERAfter hearing learned counsel for the parties quite at length, the Court
reserved its judgment.

(A.S. BISHT)

(PUSHAP LATA BHARDWAJ) COURT

MASTER

COURT MASTER